- (c) whether Government have formulated any scheme to improve the sanitary conditions in the Capital; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) No basis for this assumption has been given.

- (b) Does not arise.
- (c) and (d). The Delhi Municipal Corporation and the New Delhi Municipal Committee are taking steps to maintain the sanitary conditions in their respective areas.

Indian and Chinese Ambassadors' Meet at Kathmandu

2862. SHRI YASHPAL SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Indian and the Chinese Ambassadors recently met at Kathmandu;
- (b) if so, whether they talked about revival of friendly relations between the two countries;and
 - (c) if so, the outcome of their talk?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS: (SHRI SURENDRA PAL SINGH): (a) to (c). The Indian and Chinese Ambassadors have met socially on a few occasions in recent months. Their talks have been mostly in the nature of mutual expression of goodwill and friendship. No substantive talks on any question were held between the two Ambassadors.

Reluctance of Foreign Countries' Supply Arms to India

2863. SHRI YASHPAL SINGH: Will the Minister of DEFENCE be pleased to state:

 (a) whether there is a growing reluctance among the countries to supply the arms needs of India; (b) if so, the names of those countries?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): (a) and (b). Our policy is to produce in the country maximum of our defence requirements. Imports are made to supplement our own production or of equipment which is not economic to manufacture at present.

Imports from USA are governed by their April 1967 policy which was announced as applicable both to India and Pakistan. In terms of this decision, requests for purchase of non-lethal end items and for spare parts for previously supplied lethal equinment (which were received by us mainly after the Chinese aggression) are considered by them on a case by case basis. This poilcy continues to apply to India.

As regards other countries, there is no change in their policy of supply of arms to India.

Bhutan's Entry into U. N. O.

2864. SHRI YASHPAL SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Bhutanese Government have submitted a formal application for membership to the Secretary General, United Nations Organisation; and
- (b) the number of countries which are in favour of Bhutan's membership of U. N. O.?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). No, Sir. However, both India and Bhutan, are informally seeking support for Bhutan's Membership of the United Nations. The result will be known when Bhutan's application comes up for formal consideration at the appropriate time.